

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs)
TIS HAZARI COURT, DELHI

50471 - 490 /IT Cell/ 2026

Dated: 18 AUG 2026

Subject: Release of Updated Version of eCourts Services Mobile Application

It is hereby informed that the new update of the eCourts Services Mobile Application for Android and iOS is scheduled to be released on the Google Play Store and App Store on 18.08.2026.

The compatibility issue reported in the existing version has been resolved in the new update.

All concerned users are advised to take a backup of the cases added under "MyCases" before updating the application. The backup may be taken by exporting the cases to Google Drive and/or local storage.

All concerned are requested to ensure that the necessary backup is taken before updating the application to avoid any inconvenience or loss of case-related data.

This may be treated as important and necessary compliance.


(SANJAY BANSAL)

District Judge/
Chairman (IT & Digitization),
Delhi District Courts.

Dated: 18 AUG 2026

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Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge Delhi/New Delhi.
2. Sh. Jay Thareja, Ld. Joint Registrar (Judicial)/ Central Project Coordinator, Delhi High Court, New Delhi.
3. Branch In-charges - Computer Branch, Central/New Delhi/Karkardooma/Saket/ Dwarka/Rohini/RADC Court Complex, with a direction to upload the same on their respective websites and also to place the notice at prominent places for wide dissemination.


District Judge/
Chairman (IT & Digitization),
Delhi District Courts.